

GOVERNMENT OF INDIA  
MINISTRY OF POWER

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.3672**  
TO BE ANSWERED ON 27.03.2018

**QUALITY STANDARD OF LED BULBS**

†3672. SHRIMATI SAMPATIYA UIKEY:

Will the Minister of **POWER**  
be pleased to state:

- (a) whether it is a fact that not even a single Chinese company has joined due to strict quality standards in purchase of LED bulbs under Ujala Yojana;
- (b) if so, the details thereof;
- (c) whether Government is considering to prescribe similar strict standards for other products; and
- (d) if so, the details thereof?

**A N S W E R**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND  
NEW & RENEWABLE ENERGY

( SHRI R.K. SINGH )

**(a) & (b) :** Unnat Jyoti by Affordable LEDs for All (UJALA), the programme for distribution of LED bulbs in the country, is being implemented by Energy Efficiency Services Limited (EESL), a joint venture of power sector PSUs. EESL procures LED bulbs under UJALA as per quality standards for LED products specified by the Bureau of Indian Standards (BIS), which have been made mandatory in May, 2015 by BIS. Besides, EESL, in its tender documents issued for procurement of LED bulbs under UJALA, prescribes that the bidder must have LED bulbs manufacturing facilities in India.

**(c) & (d) :** Keeping in view the safety of Indian consumers and to curb the inflow of sub-standard electronic products, Ministry of Electronics and Information Technology (MeitY) has notified the “Electronics and Information Technology Goods (Requirements for Compulsory Registration) Order, 2012”, mandating Indian Safety Standards for notified electronic product categories. Further, the Central Electricity Authority (Technical Standards for Construction of Electrical Plants and Electrical Lines) Regulations, 2010 also specifies safety and performance standards for various electrical equipment. However, in case Indian Standards for some equipment are not available, the equipment have to conform to appropriate International Standards.

Prescribing technical standards through regulations is an ongoing process. Technical regulations and standards are prescribed for various products from time to time, keeping in view the requirements relating to product/consumer safety, product efficiency, energy conservation, environmental safety, checking adverse impact on health of human beings, animals and plants and also to curb manufacturing, supply and import of sub-standard products in the country.

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